

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 25th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

IA Nos. 304 of 2014 in
Appeal No. 194 of 2014

M/s Suraj Fabrics Industries Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission
& Anr ... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Ms. Ishita C. Dasgupta

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh for R-2
Ms. Rinku Gautam (Rep.) for R.1

IA No. 305 of 2014 in
Appeal No. 195 of 2014

M/s Him Chemical Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission
& Anr ...Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Ms. Ishita C. Dasgupta

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh for R-2
Ms. Shikha Ohri
Ms. Rinku Gautam (Rep.) for R.1

IA No. 299 of 2014 in
Appeal no.188 of 2014

M/s. Hi-Tech Industries ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory
Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Ms. Ishita C. Dasgupta

Counsel for the Respondent(s) : Ms. Shikha Ohri
Ms. Meghana Aggarwal a/w
Mr. Rinku Gautam, JD for R-1
Mr. Anand K. Ganesan and
Ms. Swapna Seshadri
Ms. Mandakini Ghosh for R-2

IA no. 300 of 2014 in
Appeal no.189 of 2014

M/s. Asian Concretes and Cement Pvt. Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Respondent(s)
Commission & Anr.

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Ms. Ishita C. Dasgupta

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh for R-2
Ms. Rinku Gautam (Rep.) for R.1

IA no. 301 of 2014
Appeal no.190 of 2014

M/s. Parvati Steel & Alloys ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Respondent(s)
Commission & Anr.

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Ms. Ishita C. Dasgupta

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh for R-2
Ms. Rinku Gautam (Rep.) for R.1

IA no. 302 of 2014 in
Appeal no.191 of 2014

M/s. Akron India Pvt. Ltd. ... Appellant(s)
Versus

Himachal Pradesh Electricity Regulatory Commission & Anr. **Regulatory** **.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Ms. Ishita C. Dasgupta

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh for R-2
Ms. Rinku Gautam (Rep.) for R.1

**IA no. 303 of 2014 in
Appeal no.192 of 2014**

M/s. SPS Steel Rolling Mills Ltd. **... Appellant(s)**
Versus
Himachal Pradesh Electricity Regulatory Commission & Anr. **.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Ms. Ishita C. Dasgupta

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh for R-2
Ms. Rinku Gautam (Rep.) for R.1

ORDER

**I.A. Nos. 304, 305, 299, 300, 301, 302, 303 of 2014
(Applications for Stay)**

We have heard the learned counsel for the parties. We feel that instead of passing any interim Order, we deem it appropriate to post the main Appeals for final disposal by fixing an early date.

With the above observation, these I.As are disposed of.

Post the main Appeals for final disposal on **11.11.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt